

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) 160.

(b) Pension has so far been sanctioned in 28 cases.

(c) Rs. 200 p.m. to 19 persons; Rs. 250 p.m. to 5 persons and Rs. 300 p.m. to 4 persons.

INCREASE IN DELHI POLICE FORCE

102. SHRI BABUBHAI M. CHINAI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) what has been the increase in the strength of the Delhi Police Force during the last three years ; and

(b) what has been the total number of accidents during the same period ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The increase in the strength of the Delhi Police Force during the last three years has been as under :—

(i) Dy. Inspector General of Police	1
(ii) Superintendents of Police	9
(iii) Dy. Supdts. of Police	34
(iv) Inspectors	100
(v) Sub. Inspectors	360
(vi) Asstt. Sub. Inspectors	289
(vii) Head Constables	425
(viii) Constables	642

(b) 24, 052.

PATASKAR RECOMMENDATION ABOUT VILLAGES AND LANGUAGE FOR SOLVING BORDER DISPUTES

103. SHRI N. G. GORAY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have accepted the principle of solving border disputes on the basis of village and language as enunciated by late Shri H. V. Pataskar; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The late Shri H. V. Pataskar had suggested in a draft Bill prepared by him that the Mysore-Maharashtra boundary dispute should be solved on the basis of village as a unit, relative linguistic majority of the population of this unit and contiguity of the territory. This suggestion was not accepted.

(b) In such matters adoption of principles could be helpful if the principles could be agreed upon by the parties concerned. In this case no such agreement was forthcoming inspite of repeated efforts made from time to time.

CONTRIBUTIONS COLLECTED FROM SCHOOL STUDENTS IN DELHI

104. SHRI N. G. GORAY: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the private schools aided by Government in Delhi have been permitted to charge from every student some regular contributions towards the funds of the Societies running these schools; and

(b) if so, what is the maximum amount allowed to be charged in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) and (b) The requisite information is being collected from the educational authorities in Delhi and will be placed on the table of the Sabha as soon as possible.

PRIVATE ARMY IN J. AND K. STATE

105. SHRI N. G. GORAY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Central Government has been drawn to the formation of a private army in some parts of Jammu and Kashmir State;

(b) if so, what is the strength of this army ; and

(c) whether Government have taken any steps to curb the formation of such private armies?